

(21)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/560/ (IB)/2017
NAME OF THE PETITIONER(S) : IDBI CAPITAL MARKETS & SECURITIES LTD
NAME OF THE RESPONDENT(S) : PINK CITY EXPRESS WAY PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) V. NO. KARTHIK	Counsel for Operational. Creditor	V. NO. KARTHIK
2) GANESH CHATTERJEE	Counsel for Respondent	Ganesh Chatterjee

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that they are intending to settle the issue with the petitioner and prayed time for reporting the progress. Counsel for petitioner has no objection to granting of time. Considering the request, time is enlarged at request. Put up on 12.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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